



### \$~61-170, 180-183, 187, 188, 191-198

### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 15599/2023 & CM APPL. 62408/2023 (Stay)

### VAIBHAV JINDAL

.....Petitioner

Through:

Mr. Abhimanyu Jhamba, Ms. Thonpinao Thangal, Ms. Ayushi Srivastava and Ms. Tejasvi Jat, Advs.

versus

SALES TAX OFFICER & ANR .....Respondents Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

62

### + W.P.(C) 16075/2023 & CM APPL. 64681/2023-(STAY)

MBL INFRASTRUCTURE LIMITED .....Petitioner Through: Ms. Amonya Salwan, Mr. Bankim Garg, Ms. Nikita and Ms. Sonika Singh, Advs.

### versus

### DEPARTMENT OF TRADE AND TAXES GOVERMENT OF NCT OF DELHI .....R

F NCT OF DELHI .....Respondent Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1. Mr. Niraj Kumar, Sr. Central Govt. Counsel for R-2/UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

This is a digitally signed order.





63

### + W.P.(C) 16499/2023 & CM APPL. 66474/2023 (Interim Relief)

DJST TRADERS PRIVATE LIMITED .....Petitioner Through: Mr. Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr.

Deepak Kumar Prasad, Advs.

versus

UNION OF INDIA & ORS. Through: .....Respondents

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Bharat Gupta, Ms. Akshita Harjai & Mr. Saurabh Khanijon, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2

64

### + W.P.(C) 16641/2023 & CM APPL. 67104/2023 (Interim Relief)

### MS SHANTI SWAROOP NIKHIL KUMAR .....Petitioner

and R-3.

Through:	Mr. Abhimanyu Jhamba,	Ms.
	Thonpinao Thangal,	Ms.
	Ayushi Srivastava and	Ms.
	Tejasvi Jat, Advs.	

versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Mr. Ajay Jain, SPC with Ms.
	Krishna Sharma, Ms. Bijay
	Lakshmi, Mr. M.N. Mishra,
	Mr.Manoj Gautam, Mr. Harshit

This is a digitally signed order.





Batra and Ms. Gauranshi Rawal, Advs. for R-1. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2 and R-3.

65

### + W.P.(C) 16733/2023 & CM APPL. 67409/2023 (Interim Relief)

SRI SHARADA INSTITUTE OF INDIAN MANAGEMENTRESEARCH FOUNDATION.....PetitionerThrough:Ms. Reema Jain, Adv.

### versus

### SALES TAX OFFICER CLASS II/ AVATO WARD 101 ZONE 9 .....Respondent

Through:	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Mr. Rajeev Aggarwal, ASC
	with Mr. Shubham Goel, Mr.
	Mayank Kamra and Mr.
	Siddharth Goel, Advs.

**66** +

W.P.(C) 16745/2023 & CM APPL. 67455/2023 (Interim Relief)

& CM APPL. 21043/2024-(O-6 R-17)

ANKIT JAIN

.....Petitioner Through: Ms. Reema Jain, Adv.

versus

### SALES TAX OFFICER CLASS II / AVATO, WARD 78 ZONE 7 .....Respondent Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Siddharth Goel, Advs.

#### W.P.(C) 2567/2024, CM APPL. 10558/2024 (Interim Relief) +

M/S RETAIL THROUGH GAGAN GANDHI .....Petitioner Through: Mr.Tishampati Sen, Ms.Aparna Tripathi, Mr. Anurag Anand and Mr. Mukul Kulhari, Advs.

versus

#### CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. .....Respondent

Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-1 Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr.

Siddharth Goel, Advs. for R-2.

**68** 

#### W.P.(C) 2866/2024, CM APPL. 11792/2024 (Stay) +

#### SANDEEP JAIN PROPRIETOR OF M/S NANDI POLYCHEM .....Petitioner

Through:	Mr. Raje	sh Jai	n, Mr.	Virag
	Tiwari, M	Ir. Rai	nashish	, Mr.
	Rishabh	Jain,	Mr.	Rajiv
	Agarwal	&	Ms.	Tanya
	Saraswat,	Advs.		

versus

### UNION OF INDIA & ORS. Through:

.....Respondents

### Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55

67





Dipak Raj, Advs. for R-2. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-3. Mr. Atul Tripathi, SSC, CBIC. Mr. Vinish Phogat, CGSPC for UOI.

69

#### W.P.(C) 3677/2024, CM APPL. 15154/2024 (Interim Relief) +

#### SINGLA ENTERPRISES THROUGH ITS PROPRIETOR MR SHIV KUMAR SINGHAL .....Petitioner Kumar, Through: Mr. Rakesh Mr. Parveen Kumar Gambhir & Mr.

Deepak Kumar Prasad, Advs.

### versus

### COMMISSIONER OF DELHI GOODS AND

SERVICE TAX AND OTHER	SRespondents
Through:	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Mr. Rajeev Aggarwal, ASC
	with Mr. Shubham Goel, Mr.
	Mayank Kamra and Mr.
	Siddharth Goel, Advs. for R-1
	and R-2.
	Mr. Arnav Kumar, SSC with
	Mr. Priyam Gandhi, Adv. for
	R-4.

70

#### W.P.(C) 6290/2024, CM APPL. 26217/2024 (Stay) +

N/C		
M/S	AAYS EXIM	

.....Petitioner

Through:

Appearance not given.

### versus

### UNION OF INDIA & ORS. Through:

.....Respondents Mr. Udit Malik, ASC with Ms.

This is a digitally signed order.





Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Adv. for R-2. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-3 and R-4.

71

#### W.P.(C) 755/2024, CM APPL. 3299/2024 (Stay) +

M/S LOKESH SANITARY STORE .....Petitioner Through: Appearance not given.

### versus

.....Respondents

UNION OF INDIA & ANR. Ms. Abha Malhotra, Sr. CGC Through: for UOI with Ms. Aayushi T, Adv. for R-1. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Kamra Mayank and Mr. Siddharth Goel, Advs. for R-2. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

72

W.P.(C) 15840/2023 +

#### **R BHARGAVA AND ASSOCIATES** .....Petitioner Through: Ms. Sangeeta Gulati, Adv.

### versus

GOVERNMENT OF NCT OF DELHI & ORS. ....Respondents Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma,

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Advs.

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1, R-3 and R-4.

**73**+

### W.P.(C) 17167/2024, CM APPL. 72859/2024 (Stay)

POWER2SME PVT. LTD Through: .....Petitioner

ugh: Mr. Akhil Gupta, Adv.

versus

### COMMISSIONER OF DELHI GST DEPARTMENT OF TRADE AND TAXES AND ANR. ......Respondents

Through: Mr. U

 Mr. Udit Malik, ASC with Ms.
 Rima Rao & Ms. Palak Sharma, Advs.

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 and R-2.

74

### + W.P.(C) 4110/2024, CM APPL. 16777/2024 (Stay)

### M/S VIJAY NIRMAN COMPANY PRIVATE LIMITED

Through:

.....Petitioner

Mr. Anil Bezawada, Ms. Tanvi Dubey, Mr. Mekala Ganesh Kumar Reddy and Mr. Aditya Nema, Advs.

versus

### THE ADDITIONAL COMMISSIONER OF CENTRAL TAX & ORS. .....Respondents

Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Rajeev Aggarwal, ASC

This is a digitally signed order.





with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-4. Mr. Aditya Singla, SSC with Mr. Arya Suresh, Adv.

75 +

## W.P.(C) 5638/2024, CM APPL. 23248/2024 (Stay), 63743/2024 (140 Days Delay in C.A.)

### KIRAN AGARWAL PROPRIETOR JAI SHRI SANWARIYA TRADERS THROUGH ITS KARTA SH KIRAN AGARWAL .....Petitioner

Through: Mr. A.K. Babbar and Mr. Rahul Chauhan, Advs.

versus

### GOVT OF NCT OF DELHI T SECRETARY & ORS. Through: M

THROUGH CHIEF

.....Respondent

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. R. Ramachandran, SSC with Mr. Prateek Dhir, Adv. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 to R-3. Ms. Neha Rastogi, SPC with

Mr. Animesh Rastogi and Mr. Vibhav Singh, Advs. for R-4.

76

+ W.P.(C) 6169/2024, CM APPL. 25668/2024 (Stay)

### PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED .....Petitioner

Through: Mr. Dharnendra Kumar Rana, Ms. Priyanka Singla, Mr. Tanmay Mangal, Mr. Surosh Qazi, Mr. Udit Chauhan and

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Mr. Aditya Arora, Advs.

versus

GOODS AND SERVICES TA	X
COUNCIL & ORS.	Respondents
Through:	Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Raghvendra Shukla, SPC with Mr. Anil Devlal, GP for R-
	<ul> <li>With Mr. Ann Devlai, GP for K-2.</li> <li>Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-4 to 7.</li> <li>Mr. Aditya Singla, SSC and Mr. Arya Suresh, Adv.</li> </ul>

77

+ W.P.(C) 6854/2024, CM APPL. 28588/2024 (Interim Relief)

### SURENDER KUMAR GUPTA PROPRIETOR S K COLOURS AND CHEMICALS .....Petitioner Through: Mr. A.K. Babbar and Mr. Rahul Chauhan, Advs.

### versus

### GOVT OF NCT OF DELHITHROUGH CHIEF SECRETARY & ORS. ......Re

TARY & ORS.	Respondents
Through:	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Mr. Rajeev Aggarwal, ASC
	with Mr. Shubham Goel, Mr.
	Mayank Kamra and Mr.
Siddharth Goel, Advs.	
	Mr. Arnav Kumar, SSC with
	Mr. Priyam Gandhi, Advs. for

This is a digitally signed order.





R-4 and 5.

### + W.P.(C) 6917/2024, CM APPL. 28773/2024 (Stay)

## ASHISH SINGHAL PROPRIETOR APN TRADING CO.

Through:

.....Petitioner

Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish , Mr. Rishabh Jain, Mr. Rajiv Agarwal & Ms. Tanya Saraswat, Advs.

versus

### PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. ...

.....Respondents Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Kamra and Mayank Mr. Siddharth Goel. Advs. for R-1. Mr. Vivek Sharma, SPC with Ms. Prernaa Singh, Adv. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3. Mr. R. Ramachandran, SSC with Mr. Prateek Dhir, Adv.

79

### + W.P.(C) 6992/2024, CM APPL. 29093/2024 (Interim Relief)

M/S NEWGEN PARTNERS

.....Petitioner

Through: Appearance not given.

versus

### UNION OF INDIA & ORS.

.....Respondents

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55

**78** 





Through: Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-2. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs.

80

+ W.P.(C) 7531/2024, CM APPL. 31350/2024 (Stay)

### JOHN PHILIPOSE PROPRIETOR M/S PHILIPHOSE .....Petitioner

Through: Mr. A. K. Babbar and Mr. Rahul Chauhan, Advs.

versus

### GOVT. OF NCT OF DELHI THROUGH CHIEF

SECRETARY, & ORS. .....Respondents Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 and 3. Mr.Aakarsh Srivastava, SC with Mr.Anand Pandey, Adv. for R-4 and 5. Ms.Suruchi Mittal, SPC for R4.

**81** +

W.P.(C) 7896/2024, CM APPL. 32632/2024 (Interim Relief) ABHINAV GUPTA M/S CL INTERNATIONAL .....Petitioner Through:

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





versus

GOVT. OF NCT OF DELHI & ORS. .....Respondents Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma, Advs. Mr. Raj Kumar Yadav, Adv. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-5. Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs.

82

### + W.P.(C) 8184/2024, CM APPL. 33581/2024 (Interim Relief)

GREENEDGE CLINIC PROPRIETOR VINAYAK ABBOT THROUGH SPA PANKAJ JAGGI .....Petitioner Through: Mr.Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

versus

### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS .....Respondents

Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Akshay Amritanshu, SSC

with Ms. Drishti Saraf and Ms. Pragya Upadhyay, Advs.

Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs.

Mr. N.K. Aggarwal, SPC for R3/UOI.

This is a digitally signed order.





### 83

### + W.P.(C) 8227/2024, CM APPL. 33852/2024 (Interim Relief)

# VIJAY AND COMPANY THROUGH ITS PROPRIETORMRS SEEMA TAYAL.....Petitioner

Through:

.....Petitioner Mr.Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

versus

### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

### 84

+ W.P.(C) 9114/2024, CM APPL. 37281/2024 (Interim Relief)

### RIYAZ AHMED TRADE NAME R. M. ENTERPRISES

SES .....Petitioner Through: Mr. Wahaj Ahmad Khan and Mr. Monis Khan, Advs.

### versus

PROPER OFFICER SGST WARD -24 ZONE -1 ...Respondent Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.
Mr.Rajeev Aggarwal, ASC with Mr.Shubham Goel, Mr.Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 & 2.

85

+ W.P.(C) 9214/2024, CM APPL. 37749/2024 (Interim Relief)

ENGINEERS INDIA LIMITED .....Petitioner Through: Mr. V. Shidharan, Sr. Adv. with Mr.Yogendra Aldak, Mr.Kunal

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Kapoor, Mr.Agrim Arora, Mr.Sumit Khadaria, Ms.Purvi Sinha and Mr.Yatharth Tripathi, Advs.

versus

UNION OF INDIA & ORS. Through: .....Respondents Mr. Jatin Singh, Adv. for R1/UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Shushil Kumar Pandey, SPC with Mr. Hemant Kumar Mishra, Adv. for R-1. Mr.Rajeev Aggarwal, ASC with Mr.Shubham Goel, Mr.Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2 & 3.

86

+ W.P.(C) 9546/2024, CM APPL. 39114/2024 (Interim Relief)

CHARU OVERSEAS PVT. LTD. .....Petitioner Through: Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish , Mr. Rishabh Jain, Mr. Rajiv Agarwal & Ms. Tanya Saraswat, Adys.

versus

### PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. .....Respondents

Through: Mr. Sahaj Garg, SPC for UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr.

Dipak Raj, Advs. for R-3.

This is a digitally signed order.





87

+ W.P.(C) 10477/2024, CM APPL. 43085/2024 (Interim Relief) 63055/2024 (Interim Relief)

### MOTHER DAIRY FRUIT AND VEGETABLE PRIVATE LIMITED .....Petitioner

Through: Mr. Kamal Sawhney with Mr. Deepak Thackur, Ms. Aakansha Wadhwani and Mr. Rishabh Misha, Advs.

### versus

SALES TAX OFFICER, CLA	SS-II, WARD-207,
ZONE-11 & ORS.	Respondents
Through:	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Mr.Rajeev Aggarwal, ASC with
	Mr.Shubham Goel, Mr.Mayank
	Kamra and Mr. Siddharth Goel,
	Advs. for R-1 & 3.
	Mr. Anil Kumar Saxena, SPC
	with Mr. Rajendra Rawat, Adv.
	for R-4.

88

### + W.P.(C) 10590/2024, CM APPL. 43568/2024 (Interim Relief)

### TOSHNIWAL ELECTRICALS PVT LTD THROUGH ITS DIRECTOR MUKUND MAHESHWARI .....Petitioner Through: Mr. A.K. Babbar and Mr. Rahul Chauhan, Advs.

versus

### GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. .....Respondents Through: Mr.Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

This is a digitally signed order.





Mr. Anuj Aggarwal, ASC with Mr. Yash Upadhyay, Mr. Siddhant Dutt and Ms. Ishita Pandey, Advs. for R-1,2 and 3. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3.

89

+ W.P.(C) 11267/2024, CM APPL. 62568/2024 (St	ay)
---	-----

CRISTOO ARORA

.....Petitioner

Through:

Mr. Nikhil Goyal aned Mr. Bankim Garg, Advs.

versus

UNION OF INDIA AND ANR Through:	Respondents Ms. Suruchi Mittal, SPC, UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Aditya Singh, SSC with Mr. Arya Suresh, Adv. Mr. Gibran Naushad, SSC with Mr. Harsh Singhal, Adv. for CBIC.

90

+ W.P.(C) 12672/2024, CM APPL. 52806/2024 (Stay)

### FAIR DEAL CARS PVT. LTD. THROUGH AUTHORISED REPRESENTATIVE SYED ARIF HUSSAIN, .....Petitioner Through: Mr. Rajesh Jain, Mr. Vira

n: Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish , Mr. Rishabh Jain, Mr. Rajiv Agarwal & Ms. Tanya Saraswat, Advs.

### versus

### THE COMMISSIONER CGST, DELHI EAST

This is a digitally signed order.





### COMMISSIONERATE & ANR.

Through:

.....Respondents

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Nune Balraj, SPC for R2/UOI with Ms. Meghna Rao and Mr. Harshit Goel, Advs. Mr. Gibran Naushad, SSC with Mr. Harsh Singhal, Adv. for CBIC.

91

W.P.(C) 13671/2024, CM APPL. 57296/2024 (Direction) +

### M/S. JINENDER PAPER MART THROUGH ITS PROPRIETOR .....Petitioner

Through:

versus

#### SALES TAX OFFICER CLASSII/AVATO WARD 12, ZONE-2, DELHI AND ORS .....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr.

Dipak Raj, Advs.

92

#### W.P.(C) 13884/2024, CM APPL. 58096/2024 (Stay) +

### DEEPAK KHANDELWAL PROPRIETOR SHRI SHYAM METAL

Through:

### .....Petitioner

Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish, Mr. Rishabh Jain. Mr. Rajiv Agarwal and Ms. Tanya

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Saraswat, Advs.

versus

#### THE UNION OF INDIA REVENUE SECRETARY, MINISTRY OF FINANCE & ORS. .....Respondents Mr. Tanveer Ahmed Ansari, Through: SPC for UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3/CBIC

93

+ W.P.(C) 14041/2024, CM APPL. 58769/2024 (Stay)

### J M TRADERS THROUGH PROPRIETOR SHIVAM BANSAL .....Petitioner

Through: Mr. Prabhat Kumar, Ms. Mehak Dhiman and Mr. Utkarsh Kumar, Advs.

versus

UNION OF INDIA & ORS. .... Through: Mr. Udit Mali Rima Rao & M

.....Respondents Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

94

 W.P.(C) 14045/2024, CM APPL. 58782/2024 (Stay)
 M/S KAVISH ISPAT THROUGH PROPRIETOR SUNIL BANSAL .....Petitioner
 Through: Mr. Prabhat Kumar & Mr.

This is a digitally signed order.





Utkarsh Kumar, Advs.

versus

UNION OF INDIA & ORS. Through:	Respondents Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Atul Tripathi, SSC, CBIC for R-2. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra, Mr. Ankit Gupta, Mr. Sidharth Goel, Advs. for R-3 & 4. Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Adys.
	with Mr. Arya Suresh, Advs.

95

+ W.P.(C) 14105/2024, CM APPL. 58998/2024 (Interim Stay)

### M/S VIKAS SALES THROUGH ITS PROPRIETOR VIKAS KUMAR .....Petitioner

Through:

Mr. Gaurav Gupta and Mr. Deepanshu Saini, Advs.

versus

UNION OF INDIA & ANR. Through: Mr. N.K. Aggarwal, SPC for R1/UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

96

W.P.(C) 14331/2024, CM APPL. 59991/2024 (Interim Stay)
 TANISHKA STEEL THROUGH ITS PARTNER MR
 RAJESH GARG 2017 18 .....Petitioner
 Through: Mr.Rakesh Kumar, Mr. Parveen

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

versus

### COMMISSIONER DELHI GOODS AND SERVICE

TAX AND OTHERS.....RespondentsThrough:Mr. Arun Khatri, SSC with Mr.<br/>Sahil, Ms. Anushka Bhalla and<br/>Ms. Tracy, Advs.Mr. Udit Malik, ASC with Ms.<br/>Rima Rao & Ms. Palak Sharma,<br/>Advs.

97

+ W.P.(C) 14378/2024, CM APPL. 60157/2024 (Interim Relief)

### MOHAMMED AFZAL (TRADE NAME) INDIAN ENTERPRISES .....Petitioner

Through: Mr.Rakesh Kumar, Mr.Parveen Kumar Gambhir & Mr.Deepak Kumar Prasad, Advs. Mr. Wahaj Ahmad Khan and Mr. Monis Khan, Advs.

versus

SALES TAX C	FFICER CLAS	SS II/AVATO
AND ANR		Respondents
	Through:	Mr. Udit Malik, ASC with Ms.
		Rima Rao & Ms. Palak Sharma,
		Advs.

98

+ W.P.(C) 14506/2024, CM APPL. 60781/2024 (Interim Relief)

TANISHKA STEEL THROU	GH ITS PARTNER MR.
RAJESH GARG 2018 19	Petitioner
Through:	Appearance not given.

versus

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS .....Respondents

Through: Mr. Arun Khatri, SSC with Mr. Sahil, Ms. Anushka Bhalla and Ms. Tracy, Advs. Mr. Ghanshyam Mishra, CGSPC for R-3. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

99

### + W.P.(C) 14538/2024, CM APPL. 60959/2024 (Interim Relief)

### WORLD ART PRESS THROUGH ITS PROPRIETOR MS RASHI BANSAL 2017 18 .....Petitioner Through: Mr. Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

### versus

### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS ......Respondents

DOTHERS		Respondents
	Through:	Mr. Rajeev Aggarwal, ASC
		with Mr. Shubham Goel, Mr.
		Mayank Kamra and Mr.
		Siddharth Goel, Advs. for R-1
		& R-2.
		Mr. Manish Rohilla, SPC for
		R3 & 4/UOI.
		Mr. Udit Malik, ASC with Ms.
		Rima Rao & Ms. Palak Sharma,
		Advs.

### **100** +

### W.P.(C) 14575/2024, CM APPL. 61119/2024 (Stay)

M/S PRIME INTERGLOBE PRIVATE LIMITED .....Petitioner Through: Mr. Vineet Bhatia, Ms. Aamnaya Jagannath Mishra, Mr. Abhinav Sharde & Mr.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Keshav Garg, Advs.

versus

UNION OF INDIA AND ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

101

+ W.P.(C) 14596/2024

MMR ELECTRICALS

Through:

.....Petitioner Appearance not given.

versus

### SALES TAX OFFICER CLASS II, WARD106,

ZONE 4, DELHI AND ANR. Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 & R-2. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

102

+ W.P.(C) 14642/2024, CM APPL. 61453/2024 (Interim Relief)

SANGEETA GOEL WIDOW OF LATE ASHOK KUMAR GOYAL (TRADE NAME) M/S SHRI BALAJI ENTERPRISES .....Petitioner Through: Mr. Wahaj Ahmad Khan and

Mr. Monis Khan, Advs.

versus

SALES TAX OFFICER, CLASS II, AVATO, WARD 23-ZONE 2, TRADE AND TAX DEPARTMENT, N.C.T. OF DELHI, NEW DELHI AND ANR. .....Respondents Through: Mr. Udit Malik, ASC with Ms.

This is a digitally signed order.





Rima Rao & Ms. Palak Sharma, Advs. Mr. Shankar Kumar Jha, SPC, UOI.

103

### + W.P.(C) 14648/2024, CM APPL. 61484/2024 (Interim Relief)

AKASH GUPTA (TRADE SANITATIONS		AME) YOGI Petitioner
	Through:	Mr. Wahaj Ahmad Khan and Mr. Monis Khan, Advs.
	versus	,
SALES TAX OF	FICER, CLA	SS II, AVATO,
WARD 23- ZON	E 2	Respondent
	Through:	Mr. Rajeev Aggarwal, ASC

Mr. Rajeev Aggarwal, ASC
with Mr. Shubham Goel, Mr.
Mayank Kamra and Mr.
Siddharth Goel, Advs. for R-1
& R-2.
Mr. Udit Malik, ASC with Ms.
Rima Rao & Ms. Palak Sharma,
Advs.

104

+ W.P.(C) 14654/2024, CM APPL. 61497/2024 (Interim Relief)

BRIJ MACHINE TOOLS THROUGH ITS PROPRIETERBRIJ MOHAN AGARWAL.....PetitionerThrough:Appearance not given.

versus

GOVT OF NCT OF DELHI & ORS. .....Respondents Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 to R-3. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma,

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Advs.

Mr. Vinish Phogat, CGSPC for UOI.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-5/CBIC

105

### + W.P.(C) 14873/2024, CM APPL. 62427/2024 (Stay)

### SHREE KRISHNA STEEL TRADERS THROUGH PROPRIETOR NIKHIL SHARMA .....Petitioner Through: Mr. Prabhat Kumar, Ms. Mehak Dhiman and Mr. Utkarsh Kumar, Advs.

versus

UNION OF INDIA & ORS. Through: .....Respondents

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 & R-2.

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Advs.

### 106

+ W.P.(C) 14881/2024, CM APPL. 62439/2024 (Stay) 69858/2024 (Amendment Of Writ Pet.)

CM AIRTIME PROMOTION	LLPPetitioner
Through:	Mr. Rajeev Aggarwal, ASC
	with Mr. Shubham Goel, Mr.
	Mayank Kamra and Mr.
	Siddharth Goel, Advs. for R-1
	& R-2.
	Ms. Kavita Jha, Sr. Adv. with
	Mr. Shammi Kapoor and Mr.

This is a digitally signed order.





Sandeep Gupta, Advs.

### versus

#### SALES TAX OFFICER CLASS II AVATO (DGST) WARD 2 ZONE 2 DELHI & ANR. .....Respondents Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma. Advs.

### 107

#### +W.P.(C) 14933/2024, CM APPL. 62617/2024 (Stay)

#### AMAIRA ENTERPRISES THROUGH PROPRIETOR **KARAN PATNEY** .....Petitioner

Through:

Mr. Prabhat Kumar, Ms. Mehak Dhiman and Mr. Utkarsh Kumar. Advs.

versus

### UNION OF INDIA & ORS. Through:

.....Respondents

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Kamra and Mayank Mr. Siddharth Goel, Advs. for R-3 & R-4.

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Advs.

108

W.P.(C) 14937/2024, CM APPL. 62651/2024 (Stay) +

#### JM TRADERS THROUGH PROPRIETOR SHIVAM BANSAL .....Petitioner

Through:

Mr. Prabhat Kumar, Ms. Mehak Dhiman and Mr. Utkarsh Kumar. Advs.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





versus

UNION OF INDIA & ORS. .....Respondents Mr. Shubham Mahajan, SPC Through: for R-1/UOI. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2 & R-3. Mr. Jatin Singh, SSC for R-2, CBIC. Mr. Avnish Singh, SPC with Mr. Vishal Kumar Yadav, Ms. Kumari Kanchan and Mr. Anant Yadav, Advs. for UOI. Mr. Udit Malik. ASC with Ms. Rima Rao & Ms. Palak Sharma. Advs.

109

+ W.P.(C) 14982/2024, CM APPL. 62809/2024 (Interim Relief)

### TANISHKA STEEL THROUGH ITS PARTNER MR. RAJESH GARG 2019 20 .....Petitioner Through: Mr. Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

versus

### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS .....Respondent

Through: Mr. Arun Khatri, SSC with Mr. Sahil, Ms. Anushka Bhalla and Ms. Tracy, Advs. Mr. Ghanshyam Mishra, CGSPC for R-2. Mr. Udit Malik, ASC with Ms.

Rima Rao & Ms. Palak Sharma, Advs.

Mr. Manish Rohilla, SPC for

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





R3 & 4/UOI.

### 110 + W.P.(C) 15011/2024, CM APPL. 62972/2024 (Interim Relief)

### WORLD ART PRESS THROUGH ITS PROPRIETOR MS RASHI BANSAL 2018 19 .....Petitioner

Through:

		•	Cuit	IONCI	
h:	Mr. F	Rajeev	Aggai	rwal,	ASC
	with N	Ar. Sh	ubham	Goel,	Mr.
	Mayan	k K	amra	and	Mr.
	Siddha	rth C	Goel,	Advs.	for
	DGST				
	Mr	Rakes	h Ku	mar	Mr

Mr. Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

versus

### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS .....Respondents Through: Mr. Udit Melik ASC with M

Through:

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Manish Rohilla, SPC for R3 & 4/UOI.

111

+ W.P.(C) 15021/2024, CM APPL. 63041/2024 (Stay)

M/S MAC TRADERS .....Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ANR. Through: .....Respondents Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

### 112

+ W.P.(C) 15156/2024, CM APPL. 63558/2024 (Stay) SHIVAM IRON STORE THROUGH PROPRIETOR

This is a digitally signed order.





JAGDISH BANSAL .....Petitioner Mr. Prabhat Kumar, Ms. Mehak Through: Dhiman and Mr. Utkarsh Kumar, Advs. versus .....Respondents UNION OF INDIA & ORS. Mr. Rajeev Aggarwal, ASC Through: with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-3 & R-4. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Shubham Tyagi and Ms. Navruti Ojha, Advs. for R-1 & 2.

Mr. Akash Vajpai, Adv.

113

+ W.P.(C) 15240/2024, CM APPL. 64011/2024 (Interim Relief)

BANSON ENTERPRISES	Petitioner
Through:	Appearance not given.

versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Anurag Ojha, SSC with
	Mr. Subham Kumar and Mr.
	Dipak Raj, Advs. for R-1/CBIC
	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Ms. Monica Benjamin, SSC for
	R-3.
	Mr. Tushar Sannu & Mr. Nikhil
	Kadha, Advs. for GNCTD.

114

This is a digitally signed order.





#### W.P.(C) 15253/2024, CM APPL. 64050/2024 (Stay) +

M/S FRESH FEEL APPARELS .....Petitioner Appearance not given. Through:

versus

UNION OF INDIA & ANR. Through: .....Respondents

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2. Mrs. Abha Malhotra, Sr. CGC for R-1 with Ms. Aayushi, Adv. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma. Advs.

115

#### W.P.(C) 15389/2024, CM APPL. 64531/2024 (Stay) +

#### MOHINDER KUMAR PROPRIETOR VMW **ENTERPRISES** .....Petitioner

Through:

Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish, Mr. Rishabh Rajiv Jain. Mr. Agarwal & Ms. Tanya Saraswat, Advs.

### versus

#### PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. .....Respondents

Through:

Mr.Premtosh K. Mishra, CGSC with Mr.Manish Vashist and Ms.Sanya Kalsi, Advs. for UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr.

Kamra

and

Mr.

Mayank

This is a digitally signed order.





Siddharth Goel, Advs. for R-1. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. Mr.Anurag Ojha, SSC with Mr.Dipak Raj and Mr.Subham Kumar, Advs. for R-3/CBIC. Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Advs.

116

### + W.P.(C) 15714/2024, CM APPL. 65958/2024 (Stay)

### G-TECHNOLOGIES THROUGH ITS PROPRIETOR MANOJ KUMAR .....Petitioner

Through: Mr. Ujjwal Jain, Adv.

versus

COMMISSIONER OF DGST & ORS. .....Respondents Mr. Rajeev Aggarwal, ASC Through: with Mr. Shubham Goel, Mr. Kamra and Mayank Mr. Siddharth Goel. Advs. for DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R4/CBIC. Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Advs. Mr. Jatin Singh, Adv. for R3/UOI.

117

+ W.P.(C) 15726/2024, CM APPL. 66013/2024 (Stay)

### D J ASSOCIATES THROUGH ITS PARTNER JAYABRATA MAULICK .....Petitioner

This is a digitally signed order.





Through: Mr. Ujjwal Jain, Adv.

versus

COMMISSIONER OF DGST	& ORSRespondents
Through:	Mr. Rajeev Aggarwal, ASC
	with Mr. Shubham Goel, Mr.
	Mayank Kamra and Mr.
	Siddharth Goel, Advs. for
	DGST.
	Mr. Udit Malik, ASC with Ms.
	Rima Rao & Ms. Palak Sharma,
	Advs.
	Ms. Monica Benjamin, SSC for
	R-4 & R-5.

### 118

+ W.P.(C) 15814/2024, CM APPL. 66415/2024 (Stay)

ALAKNANDA STEEL THROUGH ITS PROPRIETOR MR. RAJESH GARG .....Petitioner Through: Mr. Ujjwal Jain, Adv.

versus

COMMISSIONER OF DGST & ORS. .....Respondents Mr. Rajeev Aggarwal, ASC Through: with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Ms.Anushree Narain, SSC with Mr.Ankit Kumar, Adv. for R-3 & R-5.

119

+ W.P.(C) 16072/2024, CM APPL. 67495/2024 (Stay)

This is a digitally signed order.





### RAHUL SINGHAL PROPRIETOR SHIVALIK ENTERPRISES .....Petitioner

Through: Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish, Mr. Rishabh Jain, Mr. Rajiv Agarwal and Ms. Tanya Saraswat, Advs.

versus

# THE COMMISSIONER, CENTRAL TAX, (DELHI WEST)ENGG. INDIA LTD., & ORS......Respondents

Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3/CBIC Mr. Piyush Beriwal, Mr. Sandip Munian and Ms. Jyotsna Vyas, Advs.

120

+ W.P.(C) 16109/2024

N B ENTERPRISES

Through:

.....Petitioner

Mr. Ajay Garg, Mr. Deepak Singh, Ms. Shivani and Ms. Rupanshi, Adv.

### versus

### THE PRINCIPAL COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ORS. .....Respondents Through: Mr. Shankar Kumar Jha, SPC, UOI.

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for DGST.

Mr. Udit Malik, ASC with Ms.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Rima Rao & Ms. Palak Sharma, Advs. Mr. Shankar Kumar Jha, SPC, UOI. Mr.Akarsh Srivastava, S.C. with Mr.Anand Pandey, Adv. for R-3 & 4

121

### + W.P.(C) 16121/2024, CM APPL. 67718/2024 (Stay)

## M/S RELIANT FACILITY MANAGEMENT PVT. LTD. (THROUGH ITS DIRECTOR SMT. RAJNI SINGH)

.....Petitioner

Through: Mr. R.P. Singh, Mr. Aman Sinha, Mr. Nirmal Dixit and Mr. Yash Aggarwal, Advs.

### versus

### CENTRAL BOARD OF INDIRECT TAXES (THROUGH ITS CHAIRMAN) & ANR. .....Respondents

Through: Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-1/CBIC Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Rajeev Aggarwal, ASC with Mr. Shukham Cool. Mr.

with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2.

122

### + W.P.(C) 16228/2024, CM APPL. 68179/2024 (Stay)

### SHREE SUDERSHAN ASSOCIATES INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTIVE MR VIJAY KUMAR JAIN .....Petitioner Through: Mr. Dharnendra Kumar Rana, Ms. Priyanka Singla, Mr. Tanmay Mangal, Mr. Surosh

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Qazi, Mr. Udit Chauhan and Mr. Aditya Arora, Advs.

versus

# GOOD AND SERVIES TAX COUNCIL THROUGH THE SECRETARY GST COUNCIL SECRETARIAT & ORS.

.....Respondent

Through: Ms.Anushree Narain, SSC with Mr.Ankit Kumar, Adv. for R-1. Mr. Sushil Raaja, SPC, UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman,

> Advs. Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Advs.

123

+ W.P.(C) 16393/2024, CM APPL. 69092/2024 (Stay)

### LAXMI PLASTIC PRODUCTS THROUGH ITS PROPRIETOR MR JATIN GROVER .....Petitioner Through: Mr. Ujjwal Jain, Adv.

### versus

COMMISSIONER OF DGST & ORS. .....Respondents Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for DGST. Mr. Sushil Raaja, SPC, UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Vinay Yadav, SPC with

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Mr. Abhinav M. Goel, Ms. Ansh Kalia and Ms. Kamna Behrani, Advs. for R-3/UOI. Ms.Anushree Narain, SSC with Mr.Ankit Kumar, Adv. for R-3 to 5. Mr. Aditya Singla, SSC CBIC

with Mr. Arya Suresh, Advs.

124

### + W.P.(C) 16441/2024, CM APPL. 69421/2024 (Stay)

### GURUKIRPA ENTERPRISES THROUGH ITS PROPRIETOR RANJEETA CHATRATH .....Petitioner Through: Mr. Ujjwal Jain, Adv.

### versus

COMMISSIONER OF DGST & ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4/CBIC Mr. Kushal Kumar, SPC with Mr. Suryansh Gaur, Adv. for R-3/UOI.

125

+ W.P.(C) 16494/2024, CM APPL. 69711/2024 (Interim Stay)

### ABDUL GAFFAR PROP. M/S FARHAD TRADERS .....Petitioner

Through: Mr. Nitin Gulati, Adv.

with Mr. Chandan Prajapati and

### versus

UNION OF INDIA & ANR. .....Respondents Through: Ms. Pratima N. Lakra, CGSC with Mr. Ankur Yadav, GP,

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Mr. Kashish G. Baweja, Advs for R-1/UOI. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

126

### + W.P.(C) 16514/2024, CM APPL. 69757/2024 (Stay)

## M/S HINDUSTAN CONSTRUCTION COMPANY LTD.

Y LTD. .....Petitioner Through: Mr. Bharat Raichandani, Mr. Deepak Kumar Khokhar, Ms. Annweshaa Laskar, Ms. Prachi Sharma and Mr. Chaitanya G Tripathi, Advs.

versus

UNION OF INDIA & ORS. Through:	Respondents Mr. Ashish Goyal, SPC with Mr. Anurag Singhal, Adv. for R-1. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Aditya Singla, SSC CBIC with Mr. Arya Suresh, Advs.
	with Mr. Arya Suresh, Advs.

127

### + W.P.(C) 16516/2024, CM APPL. 69760/2024 (Stay)

### M/S RELIANT FACILITY MANAGEMENT PRIVATE LIMITED THROUGH ITS DIRECTOR SMT. RAJNI SINGH .....Petitioner

Through: Mr. R.P. Singh, Mr. Aman Sinha, Mr. Nirmal Dixit and

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Mr. Yash Aggarwal, Advs.

versus

#### CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. .....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R1/CBIC. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

128

#### + W.P.(C) 16543/2024, CM APPL. 69950/2024 (Stay)

MANPAR ICON TECHNOLOGIES .....Petitioner Through: Mr. Chinmaya Seth, Mr. A.K. Seth & Mr. Varun Phore, Advs.

versus

## COMMISSIONER OF GST, DEPARTMENT OF TRADE AND TAXES, NEW DELHI AND ORS .....Respondents

Through: Mr. Badar Mahmood, SPC, UOI with Mr. Ammar Ahmad, Adv.

> Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

> Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4/CBIC

This is a digitally signed order.





129

+ W.P.(C) 16620/2024, CM APPL. 70344/2024 (Stay)

M/S GARG INDIA PLASTICS .....Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ANR. Through: .....Respondents Mr. Avtaar Singh Deol, SPC for R-1/UOI. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

130

#### + W.P.(C) 16622/2024, CM APPL. 70346/2024 (Stay)

M/S SHIVANGI POLY PRODUCT .....Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ANR.	Respondents
Through:	Mr.Premtosh K. Mishra, CGSC with Mr.Manish Vashist and Ms.Sanya Kalsi, Advs. for UOI. Mr. Harish Kumar Gupta, SSC, CBIC with Mr. Nabil Ahmed, Adv. for R-2. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

131

 W.P.(C) 16645/2024, CM APPL. 70407/2024 (Stay)
 FABGAR OVERSEAS PVT LTD .....Petitioner Through: Mr. Chinmaya Seth, Mr. A.K.

This is a digitally signed order.





Seth & Mr. Varun Phore, Advs.

versus

COMMISSIONER OF GST AND ORS. .....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1 to R-5.

Mr. Shouryendu Ray, SPC with Ms. Aarushi Gupta, Adv. for R2/UOI

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4/CBIC

132

+ W.P.(C) 16698/2024, CM APPL. 70620/2024 (Stay)

MANPAR EXIM INC	Petitioner	
Through:	Mr. Chinmaya Seth, Mr. A.K	
	Seth & Mr. Varun Phore, Advs.	

versus

COMMISSIONER OF GST AND ORS. .....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Ms.Alpana Pandey, SPC for R2/UOI. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr.

This is a digitally signed order.





Dipak Raj, Advs. for R-4/CBIC

133

# + W.P.(C) 16710/2024, CM APPL. 70687/2024 (Stay)

ABN INTERNATIONAL Through: .....Petitioner

Mr. Chinmaya Seth, Mr. A.K. Seth & Mr. Varun Phore, Advs.

versus

COMMISSIONER OF GST AND ORS. .....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi, DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4/CBIC

134

+ W.P.(C) 16717/2024, CM APPL. 70713/2024 (Stay)

CHITRUMAL JEWELS PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE MR MANOJ KUMAR MANGLA .....Petitioner Through: Ms. Priyanka Singla and Mr.

hrough: Ms. Priyanka Singla and Mr. Tanmay Mangal, Advs.

versus

# GOOD AND SERVICE TAX COUNCIL THROUGH THE SECERATARY GST COUNCIL SECRETARIAT & ORS. .....Respondent

Through: Ms.Anushree Narain, SSC with Mr.Ankit Kumar, Adv. for R-1. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma,

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Advs.

Mr. Ankur Yadav SPC, UOI. Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs.

135

# + W.P.(C) 16733/2024, CM APPL. 70744/2024 (Stay)

# CHITRUMAL JEWELS PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR. MANOJ KUMAR MANGLA .....Petitioner Through: Ms. Priyanka Singla and Mr.

Tanmay Mangal, Advs.

#### versus

# GOODS AND SERVICES TAX COUNCIL THROUGH THE SECRETARY GST COUNCIL SECRETARIAT & ORS.

.....Respondent

Through: Ms.Anushree Narain, SSC with Mr.Ankit Kumar, Adv. for R-1. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Ankur Yadav SPC, UOI. Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman,

136

+ W.P.(C) 16763/2024, CM APPL. 70942/2024 (Interim Relief)
 INDIA WIRE AND GENERAL MILLS
 PRIVATE LIMITED .....Petitioner
 Through: Mr. J.K. Mittal, Mr. Mukesh

Advs.

This is a digitally signed order.





Choudhry and Ms. Vandana Mittal, Advs.

#### versus

UNION OF INDIA & ORS. Through: .....Respondents Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

137

+ W.P.(C) 16853/2024, CM APPL. 71385/2024 (Interim Stay)

M/S DIVINE CREATIONS Through:

SERVICES TAX & ANR.

.....Petitioner Mr. Nitin Gulati, Adv.

versus

Through:

# AVATO, WARD 07, DELHI STATE GOODS AND

.....Respondents

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr.
Mayank Kamra and Mr.
Siddharth Goel, Advs. for NCT, Delhi, DGST.
Mr. Jivesh Kumar Tiwari, SPC for R-2/UOI.
Mr. Udit Malik, ASC with Ms.
Rima Rao & Ms. Palak Sharma, Advs.

138

## + W.P.(C) 16870/2024, CM APPL. 71450/2024 (Stay)

ZETA INTERNATIONAL .....Petitioner Through: Mr. Chinmaya Seth, Mr. A.K. Seth & Mr. Varun Phore, Advs.

#### versus

# COMMISSIONER OF GST AND ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms.

This is a digitally signed order.





Rima Rao & Ms. Palak Sharma, Advs.

Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for R-1. Mr. Kameshwar Nath Mishra, SPC with Ms. Vidya Mishra and Mr. Shubhashish Roy, Advs. for R-2/UOI. Mr. Anurag Ojha, SSC with

Mr. Anurag Ojna, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4.

#### 139

+ W.P.(C) 16894/2024, CM APPL. 71589/2024 (Stay)

GAIA	OVERSEAS
OIMA	

, Through: M

Mr. Chinmaya Seth, Mr. A.K. Seth & Mr. Varun Phore, Advs.

.....Petitioner

#### versus

#### COMMISSIONER OF GST AND ORS. .....Respondents Mr. Pradeep Kumar Jha, Adv. Through: for R-2/UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4. Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Kamra Mayank and Mr. Siddharth Goel, Advs. for R-1 to R-5.

**140** 

+ W.P.(C) 16945/2024, CM APPL. 71775/2024 (Stay) SARASWATI PRINTERS .....Petitioner

This is a digitally signed order.





Through: Mr. Chinmaya Seth, Mr. A.K. Seth & Mr. Varun Phore, Advs.

versus

COMMISSIONER OF GST AND ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Shankar Kumar Jha, SPC, UOI. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-4.

141

+ W.P.(C) 16973/2024, CM APPL. 71894/2024 (Stay)

# DEV ENTERPRISES THROUGH ITS PROPRIETOR RAJESH KUMAR ROHILA .....Petitioner Through: Mr. Ujjwal Jain, Adv.

versus

COMMISSIONER OF DGST & ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Atul Tripathi, SCC, CBIC for R-4.

142

+ W.P.(C) 16979/2024, CM APPL. 71902/2024 (Stay)

# VIKAS JAIN PROPRIETOR JAINA TRADING COMPANY

ANY .....Petitioner Through: Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish , Mr. Rishabh Jain, Mr. Rajiv Agarwal & Ms. Tanya Saraswat, Advs.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





versus

# PR. COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3. Mr. Abhishek Saket, SPC with Mr. Manish Madhukar and Ms. Sanna Harta, Advs.

143

## + W.P.(C) 17012/2024, CM APPL. 72112/2024 (Stay)

# B R CERAMICS P LIMITED THROUGH ITS DIRECTOR AMIT GUPTA .....Petitioner Through: Mr. Ujjwal Jain, Adv.

#### versus

# COMMISSIONER OF DGST & ORS. .....Respondents

Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma, Advs. Ms. Mehak Nakra, ASC with Ms. Bhavya Nakra, Mr. Aditya Goyal, Ms. Gunjan Suyal and Ms. Salonel, Advs. for R-1,2 and 3. Mr. Ajit Kumar Pathak SPC along with Mr. Alok Vajpayee and Ms. Akriti Pathak, Advs. for R-3. Ms. Monica Benjamin, SSC for R-3,4 and 5. Ms. Mehak Nakra, ASC with Ms. Gunjan Suyal and Mr. Aditya Goyal, Advs. in R-1, 2

This is a digitally signed order.





and 6.

#### 144

#### + W.P.(C) 17034/2024, CM APPL. 72158/2024 (Stay)

# M/S DINODIA FASHIONS THROUGH ITS PROP. SH. AMIT KUMAR GUPTA .....Petitioner Through: Mr. Vineet Bhatia, Ms.

Aamnaya Jagannath Mishra, Mr. Abhinav Sharde & Mr. Keshav Garg, Advs.

#### versus

#### UNION OF INDIA AND ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Ms. Kushagra Kumar, SPC with Mr. Vipul Mittal, Adv. for UOI. Ms. Mehak Nakra, ASC with Ms. Bhavya Nakra, Ms. Salonel, Ms. Gunjan Suyal and Mr. Aditya Goyal, Advs. for R-2, 3 and 4.

145

+ W.P.(C) 17123/2024, CM APPL. 72737/2024 (Interim Stay

# ABDUL GAFFAR (PROP .MS FARHAD TRADERS) .....Petitioner Through: Mr. Nitin Gulati, Adv.

versus

UNION OF INDIA & ANR. .....Respondents Through: Ms. Pratima N. Lakra, CGSC with Mr. Ankur Yadav, GP, with Mr. Chandan Prajapati and

for R-1/UOI.

Mr. Kashish G. Baweja, Advs

This is a digitally signed order.





Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi, DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

146

#### + W.P.(C) 17132/2024, CM APPL. 72757/2024 (Interim Relief)

# M S LUKSUN INTERNATIONAL THROUGH ITS PARTNER AJAY KUMAR JAIN .....Petitioner Through: Appearance not given.

#### versus

#### GOVT OF NCT OF DELHI THROUGH

CHIEF SECRETARY & ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3. Mr. Sameer Vashisht, SC Mr. Awadesh Kumar Singh, Advs. for R-4. Ms. Harshita Nathrani, Adv. for Mr. Sameer Vashisht, SC.

147

#### + W.P.(C) 17144/2024, CM APPL. 72818/2024 (Interim Stay)

# ABDUL GAFFAR(PROP.M/ S FARHAD TRADERS) .....Petitioner

Through: Mr. Nitin Gulati, Adv.

versus

#### UNION OF INDIA & ANR.

.....Respondents

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi, DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

148

#### W.P.(C) 17218/2024, CM APPL. 73158/2024 (Interim Relief) +

#### M/S JAIN CEMENT UDYOG THROUGH PROPRIETOR SH. SANJAY JAIN .....Petitioner

Mr. R.P. Singh, Mr. Aman Sinha, Mr. Nirmal Dixit and Mr. Yash Aggarwal, Advs.

#### versus

Through:

#### CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. .....Respondents

Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-1. Ms. Harshita Nathrani, Adv. for Mr. Sameer Vashisht, SC. Mr. Aakarsh Srivastava, SC with Mr. Anand Pandey, Adv. for R-1.

149

+

W.P.(C) 17255/2024, CM APPL. 73433/2024 (Stay)

M/S A.S. BUILDERS

.....Petitioner

Through:

Appearance not given.

versus

This is a digitally signed order.





# UNION OF INDIA & ANR.

Through:

.....Respondents

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Ashish Goyal, SPC with

Mr. Anurag Singhal, Adv. for R-1.

150

## + W.P.(C) 17347/2024, CM APPL. 73881/2024 (Interim Relief)

# MANISHA SACHAN TRADE NAME M/S MASTERS LOGISTICS SOLUTIONS .....Petitioner Through: Mr. Wahaj Ahmad Khan, Adv.

#### versus

SALES TAX OFFICER CLASS II/AVATO, WARD 90-ZONE 8, TRADE AND TAX DEPARTMENT, NEW DELHI AND ANR. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Wahaj Ahmad Khan and Mr. Monis Khan, Advs.

151

+ W.P.(C) 17557/2024, CM APPL. 74773/2024 (Interim Stay)

M/S SUNRISE METAL IMPEX .....Petitioner Through: Mr. Krishnaohan K Menon and Ms. Parul Sachdeva, Advs.

## versus

Respondents			
Mr. Udit Malik, ASC with Ms.			
Rima Rao & Ms. Palak Sharma,			
Advs.			
Mr. Avishkar Singhvi, Mr.			
Naved Ahmad, Mr. Vivek			
Kumar, Ms. Divya Prabha			

This is a digitally signed order.





Singh & Ms. Sakshi Raman, Advs. Mr.Kushal Kumar, SPC with Mr.Suryansh Gaur, Adv. for R3

152

+ W.P.(C) 17639/2024

COBBLERZ SHOES

Through:

.....Petitioner

Mr. Ajay Garg, Mr. Deepak Singh, Ms. Rupanshi and Ms. Shivani, Advs.

versus

Through:

## PRINCIPAL COMMISSIONER OF DELHI GOODS AND SERVICE TAX & ORS. ......Respondents

Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Ms. Monica Benjamin, SSC for R-1 and 4.

Mr. Vikrant N Goyal, Mr. Nishu, Mr. Aditiya Shukla and Ms. Shivani Yadav, Advs. for R-2.

Mr. Bharat Gupta, Ms. Akshita Harjai and Mr. Saurabh Khanijon, Advs.

153

+ W.P.(C) 17674/2024, CM APPL. 75225/2024 (Interim Stay)

RAJ KUMAR AGGARWAL(THROUGH LEGAL HEIR SANDEEP AGGARWAL) .....Petitioner Through: Mr. Nitin Gulati, Adv.

versus

UNION OF INDIA & ANR. Through:

.....Respondents Mr. Udit Malik, ASC with Ms.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Rima Rao & Ms. Palak Sharma, Advs.

#### 154

# + W.P.(C) 17728/2024, CM APPL. 75382/2024 (Stay)

# M/S. BALAJI ENGINEERING WORKS THROUGH ITS PROPRIETOR SH. PAWAN KUMAR BANSAL .....Petitioner Through: Mr. Vineet Bhatia, Ms. Aamnaya Jagannath Mishra, Mr. Abhinav Sharde & Mr. Keshav Garg, Advs.

#### versus

UNION OF INDIA AND ORS. .....Respondents Through: Mr. Harsh Kumar, SPC, UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

#### 155

**KOLBROS** 

+ W.P.(C) 17729/2024, CM APPL. 75383/2024 (Interim Stay)

.....Petitioner Through: Mr. Rajesh Mahna, Mr. Ramanand Roy, Mr. Shiva Narang and Ms. Silky Wadhwa, Advs.

#### versus

UNION OF INDIA & ORS.	Respondents		
Through:	Mr. Udit Malik, ASC with Ms.		
	Rima Rao & Ms. Palak Sharma,		
	Advs.		
	Mr. Vinay Yadav, SPC with		
	Mr. Abhinav M. Goel, Ms.		
	Kamna Behrani and Mr. Ansh		
	Kalra, Advs. for R-1.		
	Mr. Rajeev Aggarwal, ASC		
	with Mr. Shubham Goel, Mr.		

This is a digitally signed order.





Mayank Kamra and Mr. Siddharth Goel, Advs. for R-2 and 3.

#### 156

## + W.P.(C) 17753/2024, CM APPL. 75512/2024 (Stay)

# M/S FOREVER EXIM INDIA PRIVATE LIMITED THROUGH ITS DIRECTOR SH. SANJAY JAIN .....Petitioner Through: Mr. R.P. Singh, Mr. Aman Sinha, Mr. Nirmal Dixit and Mr. Yash Aggarwal, Advs.

#### versus

#### CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS THROUGH ITS CHAIRMAN & ANR. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Pima Pao & Ms. Palak Sharma

Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-1.

157

## + W.P.(C) 17754/2024, CM APPL. 75514/2024 (Interim Stay)

# GULSHAN LAL DAWAR PROPRIETOR NARAIN DYES AND CHEMICALS .....Petitioner

Through: Mr. Vinish Phogat, CGSPC for UOI. Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish , Mr.

Rishabh Jain, Mr. Rajiv Agarwal & Ms. Tanya Saraswat, Advs.

#### versus

#### COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR. .....Respondents Through: Mr. Udit Malik, ASC with Ms.

This is a digitally signed order.





Rima Rao & Ms. Palak Sharma, Advs.

Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs. Mr. Vinish Phogat, CGSPC for

UOI.

158

# + W.P.(C) 17818/2024, CM APPL. 75844/2024 (Stay)

# M/S CHANDGI RAM AND SONS THROUGH ITS PROPRIETOR SH. ASHOK MITTAL .....Petitioner Through: Mr. Vineet Bhatia,

ough: Mr. Vineet Bhatia, Ms. Aamnaya Jagannath Mishra, Mr. Abhinav Sharde & Mr. Keshav Garg, Advs.

#### versus

# GOVERNMENT OF NCT OF DELHI & ORS. ...Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Ms. Aakanksha, Adv. for R-1. Mr. Shubham Tyagi and Ms. Navruti Ojha, Advs. for R-2.

159

+ W.P.(C) 17838/2024, CM APPL. 75904/2024 (Stay)

# RAGHUVIR PRASAD JAIN PROPRIETOR RAGHUVIR PRASAD JAIN AND SONS THROUGH ITS LEGAL REPRESENTATIVE AJAY JAIN .....Petitioner Through: Mr. Ujjwal Jain, Adv.

#### versus

# COMMISSIONER OF DGST & ORS. .....Respondents

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Tushar Sannu, Adv. with Mr. Nikhil, Adv. Mr. Harish Kumar Gupta, SSC and Mr. Nabil Ahmed, Adv. for

R-3,4 and 5. Ms. Suruchi Mittal, SPC for R-

3. Mr. Atul Tripathi, SCC, CBIC

for R-4.

#### 160

#### + W.P.(C) 17950/2024, CM APPL. 76363/2024 (Stay)

#### SAURAV BEVERAGES PRIVATE LIMITED .....Petitioner

Through: Mr. Jitin Singhal and Mr. Pravesh Bahuguna, Adv.

#### versus

UNION OF INDIA & ORS. Through:	Respondents Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs.			
	Mr. Nishant Gautam,CGSC and Mr. Vipul Verma, Adv. Ms. Monica Benjamin, SSC for R-1 and R-3.			

161

+

W.P.(C) 17951/2024, CM APPL. 76367/2024 (Stay)

SAURAV BEVERAGES PRIVATE LIMITED .....Petitioner Through: Mr. Jitin Singhal and Mr. Pravesh Bahuguna, Adv.

This is a digitally signed order.





versus

UNION OF INDIA & ORS.	Respondents			
Through:	Mr. Udit Malik, ASC with Ms.			
	Rima Rao & Ms. Palak Sharma,			
	Advs.			
	Mr. Avishkar Singhvi, Mr.			
	Naved Ahmad, Mr. Vivek			
	Kumar, Ms. Divya Prabha			
	Singh & Ms. Sakshi Raman,			
	Advs.			

162

# + W.P.(C) 17994/2024, CM APPL. 76550/2024 (Stay)

#### SAURAV BEVERAGES PRIVATE LIMITED .....Petitioner

Through: Mr. Jitin Singhal and Mr. Pravesh Bahuguna, Adv.

versus

UNION OF INDIA & ORS. .....Respondents Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

163

+ W.P.(C) 88/2025, CM APPL. 288/2025 (Interim Relief)

MAHAVIR ISPAT UDYOG THROUGH IT PROPRIETOR MR SUNEEL GARG .....Petitioner Through: Mr. Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

#### versus

COMMISSIONER OF DELHI GOODS AND SERVICE TAX AND OTHERS .....Respondents Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Siddharth Goel, Advs. for NCT, Delhi, DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Ms. Arushi Singh, SPC with Mr. Aman Singh Bakhshi, Mr.

Divjot Singh Bhatia, Mr. Shreesh Chadha & Mr. Shaurya Agarwal, Advs. for R-3/UOI.

164

# + W.P.(C) 89/2025, CM APPL. 302/2025 (Interim Relief)

# STAR TRADERS THROUGH ITS PROPRIETOR MR. ATIMUKT JAIN .....Petitioner

Through: Mr. Rakesh Kumar, Mr. Parveen Kumar Gambhir & Mr. Deepak Kumar Prasad, Advs.

#### versus

#### COMMISSIONER DELHI GOODS AND SERVICE TAX AND OTHERS ......Respondents

HERS		Respondents			
	Through:	Mr. Rajeev Aggarwal, ASC			
		with Mr. Shubham Goel, Mr.			
		Mayank Kamra and Mr.			
		Siddharth Goel, Advs. for NCT,			
		Delhi, DGST.			
		Mr. Udit Malik, ASC with Ms.			
		Rima Rao & Ms. Palak Sharma,			
		Advs.			

165

+ W.P.(C) 117/2025, CM APPL. 443/2025 (Interim Relief)

# TOSHNIWAL ELECTRICALS PVT LTD THROUGH ITS DIRECTOR MUKUND MAHESHWARI .....Petitioner Through: Mr. A.K. Babbar and Mr. Rahul Chauhan, Advs.

#### versus

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





# GOVT OF NCT OF DELHI THROUGH

CHIEF SECRETARY & ORS. .....Respondents Mr. Udit Malik, ASC with Ms. Through: Rima Rao & Ms. Palak Sharma, Advs. Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3. Mr. Anuj Aggarwal, ASC with Upadhyay, Mr. Yash Mr. Siddhant Dutt and Ms. Ishita Pandey, Advs. for R-1,2 and 3. Mr. Subhash Tanwar, CGSC along with Mr. Sandeep Mishra, Mr. Naveen and Ms. Bhavi Garg, Advs. for R-4 and 5.

166

#### + W.P.(C) 137/2025, CM APPL. 640/2025 (Interim Relief)

# ARUN BAREJA, SOLE PROPRIETOR .....Petitioner Through: Appearance not given.

#### versus

UNION OF INDIA & ANR. .....Respondents Mr. Rajeev Aggarwal, ASC Through: with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi. DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Vivek Sharma, SPC with Ms. Prernaa Singh, Adv.

167

+

W.P.(C) 323/2025, CM APPL. 1540/2025 (Interim Stay)

This is a digitally signed order.





## KOREA MARINE TRANSPORT CO LTD .....Petitioner Through: Mr. Pulkit Verma, Adv.

versus

#### SALES TAX OFFICER CLASS II AVATO WARD 204 & ORS.

.....Respondents ev Aggarwal, AS

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi, DGST. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-3.

168

+ W.P.(C) 420/2025, CM APPL. 2093/2025 (Interim Stay)

# DAMANPREET SINGH(PROP.M/S ACE ENTERPRISES) .....Petitioner

Through: Mr. Nitin Gulati, Adv.

#### versus

UNION OF INDIA & ANR. Through:	Respondents Mr Rajendra Sahu, Senior Panel Counsel for R-1/UOI. Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs. Mr. Abhinav Sharma with Mr. Abhishek Shandilya, Adv. for R-2
	R-2.

169

+ W.P.(C) 445/2025, CM APPL. 2134/2025 (Stay)

# M/S ASN TRADING CO. THROUGH ITS PROPRIETOR SH. ARIF .....Petitioner

This is a digitally signed order.





Through: Mr. R.P. Singh, Mr. Aman Sinha, Mr. Nirmal Dixit and Mr. Yash Aggarwal, Advs.

#### versus

## CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ANR .....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi, DGST.
Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.
Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs.

170

+ W.P.(C) 479/2025, CM APPL. 2232/2025 (Interim Relief)

# M S KRISHNA ENTERPRISES THROUGH ITS PROPRIETOR DEEPAK BANSAL .....Petitioner Through: Appearance not given.

versus

# GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. .....Respondents

Through: Mr. Udit Malik, ASC with Ms. Rima Rao & Ms. Palak Sharma, Advs.

Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs.

Ms. Anju Tyagi, SPC with Mr. Sandeep Tyagi and Mr. Ashish Goyal, Advs. for R-4.

Mr. Anurag Ojha, SSC with

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-5.

180

+ W.P.(C) 548/2025, CM APPL. 2489/2025 (Stay)

# M/S. SHUDH HOSPITALITY PRIVATE LIMITED .....Petitioner

Through: Appearance not given.

versus

# GOODS AND SERVICE TAX OFFICER WARD- 44, DELHI DEPARTMENT OF TRADE AND TAXES, GOVERNMENT OF N.C. T. OF DELHI & ANR. .....Respondents Through: Mr. Divyam Nandrajag, PC with Mr. Parakhyat Gargasya, Adv. for R-1 and 2.

181

+ W.P.(C) 560/2025,

GO AUTO PRIVATE LIMITED .....Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ORS. Through:	Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs. Mr. Jatin Singh, Adv. for
	R1/UOI.

182

+ W.P.(C) 669/2025, CM APPL. 3294/2025 (Interim Stay)

SALAK CHAND PROPRIETOR OF S K						
ASSOCIATES		Petitioner				
	Through:	Mr.	Rajes	sh N	Iahna,	Mr.
		Rama	anand	Roy,	Mr.	Shiva
		Narang and Ms. Silky Wadhwa,				
		Advs				

This is a digitally signed order.





versus

UNION OF INDIA & ORS. .....Respondents
Through: Mr. Avishkar Singhvi, Mr. Naved Ahmad, Mr. Vivek Kumar, Ms. Divya Prabha Singh & Ms. Sakshi Raman, Advs. Mr. Abhishek Khanna, SPC with Mr. Parvesh Khanna, Adv. for R-1.
W.P.(C) 807/2025, CM APPL. 3978/2025 (Stay)

ANMOL PURSE AND WALLET THROUGH ITS PROPRIETOR HARICHAND .....Petitioner Through: Appearance not given.

versus

# GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY & ORS. .....Respondents Through: Mr. Anurag Ojha, SSC with Mr. Subham Kumar and Mr. Dipak Raj, Advs. for R-5.

Mr. Abdhesh Chaudhary, CGSC with Mr. Nishi Kant Singh, Adv.

187

+

183

+

W.P.(C) 11131/2024, CM APPL. 46021/2024 (Stay)

M/S SHREE JAIN POLYMERS .....Petitioner Through: Appearance not given.

versus

UNION OF INDIA & ANR. .....Respondents Through: Mr. Aakarsh Srivastava, SC and Mr. Anand Pandey, Adv. for R-1.

188

+ W.P.(C) 13266/2024, CM APPL. 55409/2024 (Interim Relief)

This is a digitally signed order.





#### M/S AGGARWAL TELECOM AND STATIONERS (LEGAL NAME PRALAD RAI AGGARWAL )THROUGH ITS LEGAL HEIR VIKAS KUMAR .....Petitioner Through: Mr. Gaurav Gupta and Mr. Deepanshu Saini, Advs.

versus

UNION OF INDIA AND ORS Through: Ms. L Mittal, SPC for R-1.

#### 191

+ W.P.(C) 932/2025

M/S OAK SHIPPING SERVICES PVT. LTD. .....Petitioner Through: Mr. Vineet Bhatia, Ms. Aamnaya Jagannath Mishra, Mr. Abhinav Sharde & Mr. Keshav Garg, Advs.

versus

UNION OF INDIA AND ORS. .....Respondents Through: Mr. Shankar Kumar Jha, SPC for R-1/UOI. Ms. Vaishali Gupta, PC.

192

+ W.P.(C) 963/2025, CM APPL. 4780/2025 (Stay)

K.S. IMPEX LTD. .....Petitioner Through: Mr. Rajesh Jain, Mr. Virag Tiwari, Mr. Ramashish , Mr. Rishabh Jain, Mr. Rajiv Agarwal & Ms. Tanya Saraswat, Advs.

versus

THE COMMISSIONER OF DELHI GOODS AND SERVICES TAX & ANR. .....Respondents Through: Mr. Abhinav Sharma and Mr.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





Abhishek Shandilya, Advs. for R-1.

Mr. Nawal Kishore Jha, SPC with Ms. Kalpana Jha and Ms. Ekta Yadav, Advs. for R-2.

193

# + W.P.(C) 1001/2025, CM APPL. 4969/2025 (Stay)

AMAIRA ENTERPRISES TH	IROUGH PROPR	IETOF	R	
KARAN PATNEY	Petitioner			
Through:	Mr. Prabhat Kumar, Ms. Meha			
	Dhiman and	Mr.	Utkarsh	
	Kumar, Advs.			

versus

UNION OF INDIA & ORS.	Respondents
Through:	Ms. Ritu Reniwal, SPC, UOI.
	Mr. Aditya Singh, SSC with

Mr. Arya Suresh, Adv.

#### 194

#### + W.P.(C) 1006/2025, CM APPL. 4993/2025

VICKY JAIN (PROP. M/S SHREE PLASTICS) .....Petitioner Through: Mr. Nitin Gulati, Adv.

#### versus

UNION OF INDIA & ANR.	Respondents
Through:	Mr. Atul Krishna, SPC for R-1. Mr. Abhinav Sharma with Mr. Abhishek Shandilya, Adv. for R-2.

195

+ W.P.(C) 9753/2024, CM APPL. 40001/2024 (Stay)

DHL EXPRESS INDIA PRIVATE LIMITED .....Petitioner Through: Mr. Dharnendra Kumar Rana, Ms. Priyanka Singla, Mr. Tanmay Mangal, Mr. Surosh Qazi, Mr. Udit Chauhan and Mr. Aditya Arora, Advs.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





versus

COUNCIL & ORS.	Respondents
Through:	Mr. Anurag Ojha, SSC with
	Mr. Subham Kumar and Mr.
	Dipak Raj, Advs. for R-3.
	Ms. Anushree Narain, SSC and
	Mr. Ankit Kumar, Adv. for R-1
	and 3.
	Mr. Rajeev Aggarwal, ASC
	with Mr. Shubham Goel, Mr.
	Mayank Kamra and Mr.
	Siddharth Goel, Advs. for R-4
	to 8.
	Mr. Vivek Sharma, SPC with
	Ms. Prernaa Singh, Adv.

196

#### W.P.(C) 10015/2024, CM APPL. 40983/2024 (Interim Stay) +

# M/S. WCO GLOBAL PROJECTS PVT. LTD. THROUGH ITS DIRECTOR SH. GURSURKRIT SINGH KUKREJA

.....Petitioner

Bhatia. Mr. Through: Mr. Vineet Aamnaya Jagannath Mishra, Mr. Abhinav Sharde and Mr. Keshav Garg, Advs.

#### versus

UNION OF INDIA AND ORS. .....Respondents Mr. Awadesh Kumar Singh, Through: Adv. For R-1.

#### 197

W.P.(C) 11262/2024, CM APPL. 55597/2024 (Amendment) +

INDUS TOWERS LIMITED

.....Petitioner

Through:

Mr. Himanshu S. Sinha, Mr.

Samyak Jain and Ms. Advetita, Adv.

This is a digitally signed order.





versus

Aggarwal, ASC
ubham Goel, Mr. Imra and Mr. el, Advs. for R-4

198

+

W.P.(C) 12893/2024, CM APPL. 53741/2024 (Synopsis & List Of Dates)

#### TEK XPLORE THROUGH ITS PROPRIETOR MS. **RENUKA MAINI** .....Petitioner Through:

Mr. Anurag Soan, Mr. Akshay Saxena and Mr. Rituraj, Advs.

versus

# THE PRINCIPAL COMMISSIONER STATE TAX DELHI & ORS.

.....Respondents

Through: Mr. Rajeev Aggarwal, ASC with Mr. Shubham Goel, Mr. Mayank Kamra and Mr. Siddharth Goel, Advs. for NCT, Delhi, DGST. Ms. Anushree Narain, SSC with Mr. Ankit Kumar. Adv. for R-5 & R-6.

# **CORAM:** HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE HARISH VAIDYANATHAN **SHANKAR** <u>O R D E R</u>

%

Mr. Shridharan, learned senior counsel has concluded his arguments.

28.01.2025

Mr. Sawhney, learned counsel appearing in W.P.(C)

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 03/06/2025 at 20:57:55





10477/2024 is continuing with his submissions.

We accord liberty to learned counsels for the writ petitioners to place their Brief Synopsis of Submission on the record at least 48 hours prior to the next date fixed. Those submissions shall refer to the pdf page numbers of the digital record of the Court wherever so required.

Let this batch be called again on 13.02.2025 as part heard and in the category of "End of Board".

# YASHWANT VARMA, J

#### HARISH VAIDYANATHAN SHANKAR, J JANUARY 28, 2025/akc